

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A No. 8850 of 2020

Raja Ram Soren @ Raja Ram Majhi Petitioner(s).

Versus

State of Jharkhand Opposite Party(s)

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

FOR THE PETITIONER(S) : Mr. Rohit Agarwal, Advocate

FOR THE STATE : Mr. R.R. Ravi Das, APP

05/26.03.2021

Let affidavit be filed by the State indicating as to by what time all the witnesses can be produced before the court below in this case.

Let a copy of this order be handed over to learned APP.

(ANANDA SEN , J)